

SHRI HUMAYUN KABIR: Which stamps?

DR. RAGHUBIR SINH: Tilak Centenary stamps.,

SHRI HUMAYUN KABIR: I have said according to the knowledge which I have, and the hon. Member probably knows that my connection with this department is not very old.

SHRI LAL BAHADUR: There was some kind of leakage when the Tilak Centenary stamps were published and were sold, and this incident has very recently taken place. As the Minister informed you an enquiry is being made and we have already issued instructions to see that this does not recur again. But there are many Ministries concerned with it and, therefore, it is taking a little more time to finalise all these.

•103. [The questioner (Shri P. C. Bhanj Deo) was absent. For answer vide col. 920 infra.]

TANKERS OWNED BY INDIA

*104.. SHRI AMOLAKH CHAND: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the number of tankers owned and run by India; and

(b) whether any new tanker has been acquired or is likely to be acquired in the Second Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYUN KABIR) : (a) There are at present two tankers owned by Indian shipping companies, one in the public sector and the other in the private sector. Both are on charter to oil companies.

(b) The tanker owned by the Public Sector company was acquired after the commencement of the Second Plan. There is a proposal to acquire at least one more tanker in the public sector during the Second Plan period.

SHRI AMOLAKH CHAND: May I know what is the actual need of India in respect of tankers?

SHRI HUMAYUN KABIR: It has been estimated that there is scope for the employment of only three Indian tankers on the coast for the present.

SHRI AMOLAKH CHAND: May I know what is the usual average price of a tanker?

SHRI HUMAYUN KABIR: The price varies according to the size of the tanker.

SHRI KISHEN CHAND: May I know whether the refineries are importing oil in oil tankers owned by them or by other companies?

SHRI HUMAYUN KABIR: The oil companies have been permitted to utilise tankers regardless of the flag for the importation of crude oil, and especially since some of the commitments have been made earlier, those commitments cannot be disturbed.

SHRI KISHEN CHAND: May I know from the hon. Minister how many tankers are being utilised by these refineries for import of oil?

SHRI HUMAYUN KABIR: The information will have to be collected because they come from time to time as the requirements arise. The estimate is, having regard to the commitments of those refineries at present, that three Indian oil tankers can be used.

SHRI AMOLAKH CHAND: In view of the need of tankers, would it not be desirable to negotiate for second-hand tankers which may work well?

SHRI LAL BAHADUR: As my hon. colleague has said, we require three tankers for our coastal needs. Two are already there, one in the public sector and the other in the private sector. Regarding the third, we are negotiating at the present moment and

we expect to get another tanker soon. As for import purposes or for export, it is not possible to take it up just at present because the costs are very heavy and foreign exchange is also involved. Therefore we do not propose to go in for that at the present moment.

SHRI N. R. MALKANI: May I know what is the capacity of these tankers?

SHRI HUMAYUN KABIR: One has a capacity of 7,400 G.R.T. and the other has a capacity of 8,200 G.R.T.

DR. RAGHUBIR SINH: May I know what shall be our requirements if we want tankers for import purposes also? I mean for importing crude oil for our refineries.

SHRI HUMAYUN KABIR: It is a separate question if I may say so. Our requirements are also increasing and they vary from year to year and so it is difficult to give any specific figure at this stage.

HOLIDAY HOMES FOR RAILWAY OFFICERS

*105. SHRI AMOLAKH CHAND: Will the Minister of RAILWAYS be pleased to state:

(a) the places where Holiday Homes for Railway officers have been established;

(b) the class of officers who are eligible to use those Homes; and

(c) whether Government have decided to run those Homes on no-profit and no-loss basis?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Holiday Homes have been set up at the following places on the Railways:

Central . . . Matheran
Eastern . . . Hazaribagh Road

Northern . . . Barog, Simla,
Mussoorie, Pahalgam (Srinagar)

North-Eastern . . . Kurseong

Southern . . . Courtallam

South-Eastern . . . Ranchi, Puri

Western . . . Bandra (Bombay)

(b) Only class III and class IV Railway employees.

(c) No, Sir.

SHRI AMOLAKH CHAND: May I know whether the Wellington Home has been abandoned by the Railway Ministry?

SHRI SHAH NAWAZ KHAN: Sir, that is not on the list of Holiday Homes for class III and class IV Railway employees.

SHRI AMOLAKH CHAND: May I know what a class III or class IV employee has to pay for accommodation in these Homes?

SHRI SHAH NAWAZ KHAN: Generally twelve annas in the case of class III and four annas in the case of class IV employees.

SHRI AMOLAKH CHAND: May I know if there are other Holiday Homes for class I and class II officers?

SHRI SHAH NAWAZ KHAN: There are no Holiday Homes but there are Officers' Rest Houses at a number of places.

SHRI B. K. MUKERJEE: May I know the number of families that can be accommodated in these Holiday Homes?

MR. CHAIRMAN: Altogether or in each of them?

SHRI B. K. MUKERJEE: Altogether the number of families that can be accommodated in all these Homes?

SHRI SHAH NAWAZ KHAN: I am afraid I have not got the information with me.